

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.564
TO BE ANSWERED ON 20.07.2018

TRACKCHILD PORTAL

564. DR. SHRIKANT EKNATH SHINDE:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
SHRI ANANDRAO ADSUL:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI SHRIRANG APPA BARNE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- (a) whether the Government is aware that a large number of Child Care Institutions (CCIs) are not registered as per the Juvenile Justice Act 2015, if so, the details thereof along with the action taken against them;
- (b) whether the Government plans to link Aadhaar to strengthen “TrackChild” portal to track missing and vulnerable children and if so, the details thereof;
- (c) whether the Government has made it mandatory for CCIs to register children for Aadhaar and if so, the details thereof; and
- (d) whether the Union Government has requested the State Governments to transfer data to “TrackChild” portal as this will have positive role in the welfare of women and children and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): Yes, Madam. As per the Status received from States/UTs upto 16.03.2018, 64 CCIs were reported as not registered under the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act). The list of Child Care Institutions (CCIs) registered/un-registered, etc is **Annexed**. The Ministry of Women and Child Development advised all the State/UT Governments to closedown unregistered CCIs which are not willing to register themselves under JJ Act, or have not been found fit to be a CCI by the State/UT Governments. The State/UT Governments are advised to make suitable alternative arrangements for shifting children in need of care and protection (CNCP) children from such unregistered CCIs to a suitable CCI at the earliest.
- (b): There is already a provision of entering Aadhaar details of a child on the TrackChild Portal.

- (c): Unique Identification Authority of India has been mandated by the Government of India to issue Aadhaar card to the Indian Citizens including children. The Ministry of Women and Child Development is managing Child protection services under the umbrella scheme of ICDS, to provide safety net to 'Children in need of care and Protection' and 'Children in conflict with law' as defined in the Juvenile Justice (Care and Protection of Children) Act, 2015. The Ministry has asked all the Stakeholders to ensure Aadhaar registration of the children in all the Child Care Institutions. Necessary action is been taken by the State Governments as reported by them at various platforms.
- (d): Yes, Madam. The Govt. of India has instructed time and again to all the States/UTs housing children in CCIs, both Government run and NGO run to upload data of Children on TrackChild portal on regular basis.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.564 for 20.07.2018 raised by Dr. Shrikant Eknath Shinde, Shri Dharmendra Yadav, Shri Vinayak Bhaurao Raut, Shri Anandrao Adsul, Shri Kunwar Pushpendra Singh Chandel, Shri Adhalrao Patil Shivajirao and Shri Shrirang Appa Barne regarding "TrackChild Portal".

Status report of Wrt (Crl) No. 102 of 2007 Exploitation of Children in Orphanages in State of Tamil Nadu v. UOI & Ors, Dated 16.03.2018

S. No.	State	Number of Registered CCIS	Number of Under Process CCIs	Number of Temporary registered CCIs	Number of Un-Registered CCIs	Others	Court Case	Total	Total No. of Children reported in all CCIs	Dated	Remarks
1	Andaman & Nicobar	16	0	0	0	0	0	16	486	07/03/2018	<ul style="list-style-type: none"> No. of Boys in CCIs – 226 No. of Girls in CCIs - 260
2	Andhra Pradesh	824	0	0	49	0	0	873	30681	11/01/2018	<ul style="list-style-type: none"> Children in registered CCI: 30091 Children in unregistered CCIs: 590
3	Arunachal Pradesh	7	0	0	0	0	0	7	155	20/02/2018	<ul style="list-style-type: none"> No. of boys in CCIs: 87 No. of girls in CCIs: 68
4	Assam	110	47	0	4	0	0	161	3480	21/02/2018	<ul style="list-style-type: none"> No of children in NGO run Children Homes not receiving grant:1213 No of children in NGO run Children Homes receiving grant under ICPS:1116 No of children in Open Shelter receiving grant:45 No of children in SAA receiving grant:103 No of children in Govt. run Children/Observation

											Home:222 • Capacity of children in new CCI application: 781
5	Bihar	79	6	0	0	0	0	85	2259	21/02/2018	<ul style="list-style-type: none"> • No. of Children in Observation Home: 786 • No. of Children in Special Home : 16 • No. of Children in Specialized Adoption Agencies: 217 • No. of Children in Children Home: 1039 • No. of Children in Open Shelter : 201
6	Chandigarh	10	0	0	0	0	0	10	295	22/02/2018	
7	Chhattisgarh	77	0	8	0	0	0	85	2426	19/02/2018	• Actual no. of children as on 31 st January, 2018
8	Dadra Nagar Haveli	0	0	0	0	0	0	0	0	26/12/2017	• Non availability of CCI
9	Daman & Diu	0	0	0	0	0	0	0	0	26/02/2018	• Non availability of CCI
10	Delhi	65	31	0	0	0	0	96	3177	22/02/2018	<ul style="list-style-type: none"> • No. of Children in registered CCI: 2400 • No. of Children in CCIs under process CCI: 777
11	Goa	67	12	0	0	0	0	79	3788	22/02/2018	<ul style="list-style-type: none"> • No. of Children in registered CCI: 3234 • No. of Children in un-registered CCI: 554 •

12	Gujarat	125	0	0	0	0	0	125	3324	16/02/2018	<ul style="list-style-type: none"> • Total No. of boys in CCIs: 2035 • Total No. of girls in CCIs: 1289
13	Haryana	65	3	0	0	0	0	68	2551	22/02/2018	<ul style="list-style-type: none"> • No. of Children in registered CCIs: 2384 • No. of Children in provisionally registered CCIs: 20 • No. of Children in CCIs, to whom show cause notice has been issued by the department: 52 • No. of Children in CCIs, which are under closure: 15 • No. of Children in CCIs, which are under process at HQ for registration:80 • Total No of girls: in CCIs: 1149 • Total No of boys in CCIs: 1402
14	Himachal Pradesh	46	0	0	0	0	0	46	1494	20/02/2018	
15	Jammu & Kashmir	58	0	0	0	0	0	58	1798	22/02/2018	
16	Jharkhand	114	0	0	0	0	0	114	2856	22/02/2018	<ul style="list-style-type: none"> • Total No. of boys in CCIs: 1658 • Total No. of girls in CCIs: 1198
17	Karnataka	918	50	282	0	0	0	1250	37014	02/03/2018	<ul style="list-style-type: none"> • Total No. of boys in CCIs: 21349 • Total No. of girls in CCIs: 15665

18	Kerala	371	109	0	0	709	0	1189	14577	11/01/2018	<ul style="list-style-type: none"> • No. of Children in registered CCI: 9934 • No. of Children in recommended CCI: 141 • No. of Children in temp. Registered CCI: 26 • No. of Children in CCI whose registration need to be pause: 58 • No. of Children in CCIs who have submitted new application for registration of CCI: 162 • No of Children in 9 CCIs 2015-16 : 625 • No of Children in 8 CCIs 2016-17: 295 • No of Children in 27 CCIs 2017-18 :1554 (Application received, but report not sent) • No of Children in CCIs, who have submitted application: 269 • No of Children in CCIs, whose application is pending: 327 • No of children in CCI whose application received for registration on 03.01.2018: 9 • No. of children in recommended CCIs: 375 • No. of children in 20 CCIs: 680 • No. of children in a CCI
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											request for withdrawal of JJ registration application: 122
19	Lakshadweep	0	0	0	0	0	0	0	0	07/03/2018	<ul style="list-style-type: none"> • Non availability of CCI
20	Madhya Pradesh	121	0	0	0	0	0	121	2797	11/01/2018	
21	Maharashtra	749	104	0	0	0	0	853	22946	05/03/2018	
22	Manipur	116	13	0	0	0	0	129	1942	12/03/2018	<ul style="list-style-type: none"> • No. of Children in Children Homes & Open Shelter funded under ICPS: 1196 • No. of Children in Observation Home funded under ICPS: 36 • No. of Children in Specialised Adoption Agencies funded & non-funded under ICPS: 45 • No of Children in JJ Act registered CCIs non-funded under ICPS – 665

23	Meghalaya #	108	0	0	8	6	0	122	2464	26/02/2018	<ul style="list-style-type: none"> • Total No. of boys in CCIs: 1337 • Total No. of girls in CCIs: 1127
24	Mizoram	52	0	0	0	0	0	52	1079	23/01/2018	<ul style="list-style-type: none"> • Total No. of boys in CCIs: 437 • Total No. of girls in CCIs: 642
25	Nagaland	71	0	0	0	0	0	71	765	14/02/2018	
26	Odisha	308	0	0	3	0	0	311	13398	11/01/2018	
27	Puducherry	67	1	0	0	0	0	68	1969	13/02/2017	
28	Punjab	74	0	0	0	0	0	74	2890	13/02/2018	<ul style="list-style-type: none"> • Total No. of boys in CCIs: 1665 • Total No. of girls in CCIs: 1225
29	Rajasthan	170	19	0	0	0	0	189	4503	27/02/2018	
30	Sikkim	27	0	0	0	0	0	27	612	09/02/2018	
31	Tamil Nadu	1296	0	0	0	0	4	1300	62023	11/01/2018	
32	Telangana @	455	6	0	0	48	0	509	16904	23/02/2018	<ul style="list-style-type: none"> • Total No. of boys in CCIs: 8540 • Total No. of girls in CCIs: 8364
33	Tripura	39	0	0	0	0	0	39	770	17/02/2018	
34	Uttar Pradesh	231	0	0	0	0	0	231	5140	22/02/2018	<ul style="list-style-type: none"> • Total No. of boys in Govt. Observation Home: 1737 • Total No. of girls in Govt. Observation Home: 41 • Total No. of boys in Govt. Children Home: 393 • Total No. of Children in Place of Safety: 10 • Total No. of boys in Govt.

											<ul style="list-style-type: none"> Special Home: 5 Total No. of girls in Govt. Children Home: 244 No. of girls in Govt. After Care Homes: 237 No. of boys in Govt. After Care Homes: 34 Total No. of children in Govt. Children Homes (0-10): 127 No of boys in Children Home:710 No of girls in Children Home:716 No of Children in Children Home (0-10) years: 380 No of children in Shelter Home/Drop in Shelter: 72 No of Children in Open Shelter: 434
35	Uttarakhand	45	0	0	0	0	0	45	1045	27/01/2018	<ul style="list-style-type: none"> Total No. of boys in CCIs: 534 Total No. of girls in CCIs: 511
36	West Bengal	228	0	0	0	00	0	228	9958	19/02/2018	<ul style="list-style-type: none"> No. of Children in Non- PAB list of Homes: 5085 No. of Children in PAB list of Homes:4873
Total		7109	401	290	64	763	4	8631	261566		

*Kerala has not provided information on unregistered CCIs. However, they have reported that there are 1189 orphanages under the control of Orphanages Control Board.

@ Telangana has reported that 48 CCIs have been closed down.

#Meghalaya has reported that 6 CCIs have withdrawn their registration as their institutions are hostels.

Note: The total number of CCIs include Children Home, Observation Home, Special Home, Place of Safety, Specialized Adoption Agency and Open Shelter. Total number of children include children in need of care and protection and children in conflict with law.

